

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

Original Application No. 841 of 1987

Ram Dutt Petitioner

Versus

Union of India and Ors Respondents

CORAM:

HON'BLE MR. JUSTICE R.K. VARMA, V.C.

None for the petitioner. Sri Amit Sthalekar learned counsel for the respondents. Learned counsel for the respondents states that he could not file counter because of non supply of copy of the petition by the counsel for the petitioner. He is absent today. The order for supply of copy of application to the respondents was made on 17.3.93. This petition is dismissed for non-appearance of the applicant and/or his counsel.

R.K.Varma
Vice Chairman

Dated: 10.9.1993

(Uv)